

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

WEDNESDAY, THE THIRD DAY OF JULY
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE T.VINOD KUMAR

CONTEMPT CASE NO: 1074 OF 2021

Petition under Sections 10 & 12 of Contempt of Courts Act to punish the respondents herein for wilfully violating the Orders of the High Court dated 02-06-2021 passed in in WP.No. 19660 of 2020.

Between:

The Andhra Pradesh Mineral Development Corporation Ltd., 294/1D, 100 Feet Road, Kanuru to Nidamanuru Road Tadigadapa, Vijayawada- 521 137 Krishna District, Andhra Pradesh Rep by its Vice-Chairman and Managing Director V.G. Venkata Reddy, S/o V.G. Subba Reddy aged 58 years

...PETITIONER/WRIT PETITIONER

AND

1. Mr. Somesh Kumar S/o. Sukhnandan Sinha Aged 58 years, Occ. Chief Secretary and Incharge Principal Secretary Industries and Commerce Department Telangana, Secretariat, Hyderabad.
2. Mr. G. Malsur, S/o. Not known to the petitioner Vice Chairman and Managing Director Telangana State Mineral Development Corporation Ltd H M W S S B premises Rear Block 3rd floor Khairatabad Hyderabad 500 004.

...RESPONDENTS/RESPONDENTS

3. Mr.Sudharshan Reddy, S/o and age not know to the petitioner Chief Manager Syndicate Bank (Canara Bank) Nizanshahi Road Branch 5-3-1062, Veerji Towers Opp. Hotel Jewel Residency, Nizam Shahi Rd, Osmangunj, Hyderabad, Telangana 500012
4. Ms. Samitha, D/o and age not know to the petitioner Chief Manager State Bank of India, Khairathabad Branch Anand Nagar Road, Khairatabad, Hyderabad, Telangana 500004
5. Mr.Stalin John, S/o and age not know to the petitioner Manager Bank of Baroda, Abids branch 4-1-377, Hanuman Tekdi, Abids, Hyderabad -500001.
6. Ms.Smitha Jain, D/o and age not know to the petitioner Indian Oversea Bank Saifabad Branch Lakdikapul Rd, Red Inns, Lakdikapul, Hyderabad, Telangana 500004

7. Mr.Purushottam, S/o and age not know to the petitioner Sr.Manager UCO Bank, Koti Branch Door No 5/1/908, Pushpanjali Complex, Putlibowli, Koti, Hyderabad, Telangana 500095
8. Mr.Sridher Rao, S/o and age not know to the petitioner Chief Manager Andhra Bank (Union Bank Of India) Nacharam Branch HMT Street Number 1, MBD Complex, HMT Nagar, Nacharam, Hyderabad, Telangana 500007
9. Mr. Manju Rao, S/o and age not know to the petitioner Chief Manager Andhra Bank (Union Bank of India) A.P.Secretariat Branch 9, Dr Parthabi Bhavan 5, 11, Secretariat Rd, Saifabad, Hyderabad, Telangana 500004
- 10.Mr.Srinivas, S/o and age not know to the petitioner Asst. Branch Manager Indian Bank Kukatpally Branch Plot No.69 and 70 - M.G.Dharmareddy Colony, Opp. JNTU Main Entrance, Kukatpally Housing Board Colony, Kukatpally, Hyderabad, Telangana 500085
- 11.Mr.Sankharachari, S/o and age not know to the petitioner Chief Manager Indian Bank, New Nallakunta Branch D.NO 2-2-1119/1. Adj Sri Raghavendra Tiffins, New Nallakunta, Hyderabad, Telangana 500044
- 12.Mr.Narendra, S/o and age not know to the petitioner Branch Manager A.P.Grameena Bank, Mangampet Branch APMDC T.D., Mangampet, Cuddapah District State of Andhra Pradesh -246214
- 13.Mr.K.V.S.S.Ramacharyulu, S/o and age not know to the petitioner Chief Manager Vijaya Bank (Bank of Baroda) Moti Nagar Branch Plot No 17, Mahahalaxmi Bhavan, Serwell Co-Operative Housing Society, opposite heritage, Moti Nagar, Hyderabad, Telangana 500045
- 14.Mr.Ramachandra Rao, S/o. and age not know to the petitioner Chief Manager Vijaya Bank (Bank of Baroda) Narayanaguda Branch No 3-4/703and704, Narayanaguda Hyderabad-500029.
- 15.Mr.Lakshmi Narayana, S/o and age not know to the petitioner Chief Manager Canara Bank Ameerpet Branch D.No. 6-3-788/32 35 15t Floor, Vamsee Estates, Opp. Big Bazar, Ameerpet, Hyderabad, Telangana 500016
- 16.Mr.Pankaj Shukla, S/o and age not know to the petitioner Asst. General Manager Punjab and Sind Bank Abids branch Tilak Rd, Bogulkunta, Hyderguda, Telangana 500001
- 17.Mr. Someshwara Rao, S/o and age not know to the petitioner Chief Manager Canara Bank Basheerbagh Branch H No.3-6-69/4/1 A, Beside Skyline Theatre, Avanthi Nagar, Basheer Bagh, Hyderabad, Telangana 500029
- 18.Mr.Prahlada, S/o and age not know to the petitioner Chief Manager Andhra Bank (Union Bank of India) Ramanthapur Branch Hyderabad Public School Campus, Hanumankonda Hyderabad Road, Indira Nagar, Ramantapur, Hyderabad-500013.
- 19.Mr.Varaprasad, S/o and age not know to the petitioner Sr. Branch Manager Andhra Bank (Union Bank of India) Vidyanagar Branch 6-8-702, 1/1, Vidya Nagar Rd, opp. Hindi Mahavidyalaya, Vidya Nagar, Padma Colony, New Nallakunta, Hyderabad, Telangana 500044
- 20.Mr.Jummilal, S/o and age not know to the petitioner Assistant General Manager Andhra Bank (Union Bank of India) Somajiguda Branch 6-3-895, 6-3-1092, Raj Bhavan Rd, Durga Nagar Colony, Somajiguda, Hyderabad, Telangana 500082

21. Mr. Nageswara Rao, S/o and age not know to the petitioner Manager Syndicate Bank (Canara Bank) Peddambarpet Branch 7-1/B, Besides Mrf Showroom Facing, NH65, Pedda Amberpet, Telangana 501505
22. Ms. Vani, D/o and age not know to the petitioner Chief Manager Andhra Bank (Union Bank of India) Khavuri Hills, Plot No. 10, 76, Sai Nagar, Kavuri Hills, Ayyappa Society Main Road, Madhapur, Hyderabad, Telangana 500081
23. Ms. Bharathi, D/o and age not know to the petitioner Manager Indian Overseas Bank Koti Branch 5-1-672/1, Bank St, Troop Bazaar, Koti, Hyderabad, Telangana 500001
24. Mr. Murali Mohan Reddy, S/o and age not know to the petitioner Assistant General Manager Andhra Bank (Union Bank of India) Jubilee Hills Branch Plot No. 226, Rd Number 17, Jawahar Colony, Jubilee Hills, Hyderabad, Telangana 500033
25. Ms. Anitha, D/o and age not know to the petitioner Chief Manager Andhra Bank (Union Bank of India) Vanastalipuram Branch, Near Red Water Tank, Sachivalaya Nagar, Vanastalipuram, Hyderabad, Telangana-500070.
26. Mr. Bhoja Reddy, S/o and age not know to the petitioner, Manager Deccan Grameena Bank, Moosarambagh Branch, 16-11-19/5, Hyderabad - Vijayawada Hwy, Saleem Nagar Colony, Old Malakpet, Hyderabad, Telangana - 50036

...PROPOSED RESPONDENTS 4 to 26

IA NO: 2 OF 2021

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondents 3 to 26 to release 58.32% of the amounts lying in the form of Fixed Deposit and Current Accounts in the name of Andhra Pradesh Mineral Development Corporation.

**Counsel for the Petitioner: SRI S. KOUSTUBH representing
SRI V. R. N. PRASHANTH**

**Counsel for the Respondent No. 2: SRI B. RAMULU representing
SRI T. V. RAMA RAO**

Counsel for the Respondent No. 26: SRI MUJIB KUMAR SADASIVUNI

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE T.VINOD KUMAR

CCNTEMPT CASE No.1074 of 2021

ORDER: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. S. Koustubh, learned counsel represents Mr. V.R.N.Prasanth, learned counsel for the petitioner.

Mr. B. Ramulu, learned counsel represents Mr. T.V. Rama Rao, learned Standing Counsel for the Telangana State Mineral Development Corporation Limited for respondent No.2.

Mr. Mujib Kumar Sadasivuni, learned counsel for respondent No.26.

2. This contempt case has been filed for non-compliance of the order dated 02.06.2021 passed in W.P.No.19660 of 2020.

3. Learned counsel for respondent No.2 submits that in compliance of the directions contained in the aforesaid order dated 02.06.2021, the parties have entered into a Memorandum of Understanding on 29.01.2024 and the

directions contained in the said order have been complied with.

4. In view of the aforesaid submissions, we are not inclined to proceed further with this contempt case.

5. Accordingly, the contempt case is disposed of.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

Sd/- M. RAMANA KRISHNA
DEPUTY REGISTRAR

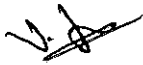
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SECTION OFFICER

To,

1. One CC to SRI. V. R. N. PRASHANTH, Advocate [OPUC]
2. One CC to SRI. T.V. RAMA RAO, Advocate [OPUC]
3. One CC to SRI. MUJIB KUMAR SADASIVUNI, Advocate [OPUC]
4. Two CD Copies

VH

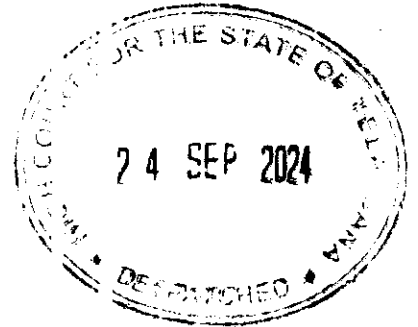


HIGH COURT

DATED: 03/07/2024

ORDER

CC.No.1074 of 2021



CLOSING THE CC

⑥
JLV
29/8/24